

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).42051/2022

[Arising out of impugned final judgment and order dated 16-02-2018 in WC No.43195/2015 21-03-2022 in CMRA No.319/2021 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. PETITIONER(S)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

RESPONDENT(S)

IA No. 20933/2023 - CONDONATION OF DELAY IN FILING

IA No. 20934/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 41826/2022 (XI)

IA No. 16373/2023 - CONDONATION OF DELAY IN FILING

IA No. 16374/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 16375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24250/2023 - EXEMPTION FROM FILING O.T.

IA No. 16376/2023 - EXEMPTION FROM FILING O.T.

IA No. 24248/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 07-10-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Mr. Anil Kaushik, Sr. Adv.

Mr. Rajat Rana, Adv.

Mr. Mayank Gautam, Adv.

Mrs. Shashi Sharma, Adv.

Ms. Tanya Raizada, Adv.

Ms. Arunima Dwivedi, AOR

For Respondent(s) :Ms. Manju Jetley, AOR

**Ms. Deepti Singh, Adv.
Mr. Ashutosh Parasher, Adv.
Mr. Mayank Kaushik, Adv.
Ms. Pulkit, Adv.
Mr. Chander Shekhar Ashri, AOR**

**Upon hearing the counsel the Court made the following
O R D E R**

- 1. Delay condoned.**
- 2. Heard learned counsel for the parties for some time.**
- 3. On the request made by learned counsel the respondents,
the matters are adjourned.**
- 4. List on 27.10.2025 (high up on the board).**

**(D. NAVEEN)
COURT MASTER (SH)**

**(ANU BHALLA)
COURT MASTER (NSH)**